Annexure-5

Name of the corporate debtor: Tirupati Jute Industries Ltd.; Date of commencement of liquidation:13.02.2019; List of stakeholders as on: 18.09.2025

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any **mutual amount dues, that may be set** °	Amount of claim **rejected**	Amount of claim **under verificatio** n	Remarks, if any
	Department	Governme nt	Identificat ion No.	Date of receipt	Amount claimed	Amount of claim **admitted**	Nature of **claim**	Amount covered by **lien or attachment pending disposal**	Whether lien / **attachment removed? (Yes/No)**	% share in **total amount** or claims admitted					
1	ESI CORPORATION	CENTRAL GOVT.	NA	14-03-2019 by email 15-03-2019 by speed post	1,22,98,638.00	1,22,98,638.00	ESI DUES		NA	0.00					
2	Asstt. Commissioner of Central Tax,CGST & CX,Bally-I Division	CENTRAL GOVT		27-05-2022 by email 30-05-2022 by hand.Delayed Submission condoned by NCLT Order dt. 06-12-2022	93,533.00	93,533.00	**EXCISE** DUTY DUES		NA	**0.000**					
3	Regional Provident Fund Commissioner, Employees' Provident Fund Organisation, Regional Office Howrah	CENTRAL GOVT.		01-02-2020. Delayed Submission condoned by NCLT Order dt. 06-12-2022	1,50,89,898.00	48,58,388.00	PF DUES		NA	0					Rs. 1,02,31, 510.00 was paid.
				Total	2,74,82,069.00	1,72,50,559.00				**0.000**					

NOTE-The Liquidator shall revise the amounts of claims admitted, when he comes across additional information warranting such revision.